

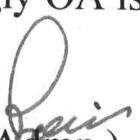
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N.C.Chrina-Vrs-UOI&Ors
ORDERS/DIRECTIONS Sl.No.6
MA No.236/14
OA No.85/12

Order dated – 21st April, 2014.

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER (JUDL)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN)

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By filing MA No. 236/2014 applicant prays for disposal of this OA as withdrawn. Having heard Mr.D.K.Mohanty, Learned Counsel for the Applicant, Mr.U.B.Mohapatra, Learned Senior CGSC appearing for Respondent Nos. 1 and 2 and Mr.L.Jena, Learned panel counsel for BSNL prayer made in the MA is allowed and disposed of. Accordingly OA is disposed of as withdrawn. No costs.


Member (Admn.)


Member (Judicial)